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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

05.12.2011

OA No. 586/2011

Mr. Dharmendra Jain, Counsel for applicant.

Applicant seeks liberty to represent before the respondents afresh.

Having considered the submission made on behalf of the applicant, liberty is granted to the applicant to represent before the respondents afresh. The respondents are directed to consider the same in accordance with the provisions of rules.

With these observations, the OA is disposed of with no order as to costs.

Anil Kumar
(Anil Kumar)

Member (A)

K.S.Rathore
(Justice K.S.Rathore)
Member (J)

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